

(2) A copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1977-78, under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh Act, 1966. [Placed in Library. See No. LT-4050/79.]

NOTIFICATION UNDER PASSPORTS ACT

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): I beg to lay on the Table a copy of the Passports (Amendment) Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 77(E) in Gazette of India dated the 17th February, 1979, under subsection (3) of section 24 of the Passports Act, 1967. [Placed in Library. See No. LT-4051/79.]

CORRIGENDUM TO ANNUAL REPORT OF CENTRAL ROAD TRANSPORT CORPORATION LTD., CALCUTTA AND STATEMENT RE SHIPPING DEVELOPMENT FUND COMMITTEE FOR 1977-78.

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table—

(1) A 'Corrigendum' (Hindi and English versions) to the Annual Report of the Central Road Transport Corporation Limited, Calcutta, for the year 1976-77. [Placed in Library. See No. LT-4052/79.]

(2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Shipping Development Fund Committee, for the year 1977-78 within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See No. LT-4053/79.]

STATEMENT RE. ANNUAL REPORTS OF ORISSA ROAD TRANSPORT CO., LTD., BERHAMPUR, GANJAM FOR 1975-76.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): I beg to lay on the Table a statement (Hindi and English versions) explaining reasons for not laying the Annual Reports of the Orissa Road Transport Company Limited, Berhampur, Ganjam, for the years 1975-76 and 1977-78 within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See No. LT-4054/79.]

AUDITED ACCOUNTS OF E.S.I. CORPORATION FOR 1977-78.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINGHA): I beg to lay on the Table a copy of the Audited Accounts (Hindi and English versions) of the Employees' State Insurance Corporation for the year 1977-78 together with the Audit Report thereon, under section 36 of the Employees State Insurance Act, 1948. [Placed in Library. See No. LT-4055/79.]

@The Annual Report was laid on the Table on the 30th August, 1978.